

Civil Judge Establishment, Deoghar, Jharkhand
Sri Manoj Kumar Prajapati
Civil Judge Sr Div I cum ACJM,
Cause List Date: 12-04-2021

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Title(d)suit 900088/2006 (900088/2006) (ARGUMENTS)		Kishun Pd. Deo Vs Smt Geeta Devi	Sri Pradip Ku. Sinha Sri...
2	Civil Misc. Case 500007/2009 (500007/2009) (HEARING)		Smt. Bhagirathi Devi Vs Amarnath Shroff others	Pasupati Sinha
3	Civil Misc. Case 900008/2013 (900008/2013) (HEARING)		GOURI DEVI ORS Vs UDAI KUMAR SRINGARI	SRI S.N.MISHRA
4	Execution Cases 85/2014 (HEARING)		Sichai Kamgar Union, Mukhya Abhiyanta Prichhetra, Deoghar Vs Chief Engineer, Water Resource Deptt. Deoghar	
5	Execution Cases 21/2016 (HEARING)		Narayan Pd. Sharma Vs Sushila Devi	
6	Original Suit 176/2016 (HEARING)		Gopi Krishan Rout Vs Bihar State Road Transport Corp., Represented Through Local Principal Officer, Depot Superintendent	
7	Execution Cases 17/2018 (HEARING)		Bijali Devi Vs Baikunth Mahto	Baleshwar Mandal
8	Execution Cases 49/2018 (HEARING)		Rameshwar Mandal Vs Tulo Mandal	Birla Nand Choudhary
9	Original Suit 302/2018 (HEARING)		Madan Mian Vs Rashid Mian	Dharmvir Sahay
10	Execution Cases 13/2019 (HEARING)		Rajesh Kumar Singh Vs Beena Sah	Madhukar Kr. Jaiswal
11	Misc. Civil Application 122/2019 (HEARING)		Anil Kumar Yadav Vs Kisun Turi @ Batlu Turi	Birla Nand Choudhary
(Original Suit/0000202/2018)				
12	Original Suit 139/2019 (HEARING)		Sarlu Mandal Vs Jitan Mandal	Pranay Kr. Sinha 1

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13	Execution Cases 35/2019 (HEARING)		Magma Fincorp Ltd. Through Vikash Parmanik Vs Hemlal Murmu	Binod Kr. Sinha
14	Misc. Civil Application 290/2019 (HEARING)		Anil Kumar Yadav Vs Kisun Turi @ Batlu Turi	Birla Nand Choudhary
(Original Suit/0000202/2018)				
15	Misc. Civil Application 293/2019 (HEARING)		Rajesh Kumar Modi Vs Uma Devi	
16	Misc. Civil Application 294/2019 (HEARING)		Gauri Devi Vs Uday Kumar Sringari	S.N.Mishra
17	Misc. Civil Application 32/2020 (HEARING)		Tilakdhari Jha Vs Shushila Debya	Birla Nand Choudhary Birla Nand Choudhary
(Original Suit/0000020/2017)				
18	Misc. Civil Application 33/2020 (HEARING)		Tilakdhari Jha Vs Yogendra Jha	Birla Nand Choudhary Birla Nand Choudhary
(Original Suit/0000020/2017)				
19	Original Suit 111/2020 (HEARING)		Yudhisthir Choudhary Vs Abadh Kishor Roy	Nawal Kishor Choudhary Nand Kishor Verma
20	Misc. Civil Application 158/2020 (HEARING)		Sukanya Devi Vs Manoj Narone	
21	Misc. Civil Application 10/2021 (HEARING)		Bhikho Bhandari Vs Nembua Bhandari	Pradeep Kr. Sinha
22	Original Suit 700025/2011 (700025/2011) (EVIDENCE)		Dr. Dhru Prasad Deo Vs Nakul Deo	Sri Chandra shekhar Singh Sri..
23	Title Eviction Suit 4/2014 (EVIDENCE)		Abhay kumar shroff Vs Shyam sundar dhanuka	

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24	Original Suit 238/2016 (EVIDENCE)		Pandeshwar Murmu Vs Dholi Murmu	
25	Original Suit 18/2009 (EVIDENCE)		Kashinath Singh and others Vs Pinak Mukherjee and others	
26	Original Suit 202/2018 (EVIDENCE)		Anil Kumar Yadav Vs Kisun Turi @ Batlu Turi	Birla Nand Choudhary
: Misc. Civil Application/0000065/2021				
: Misc. Civil Application/0000064/2021				
: Misc. Civil Application/0000290/2019				
: Misc. Civil Application/0000122/2019				
27	Original Suit 148/2016 (ISSUES)		Phulamanti Devi alias Phulawati Devi Vs Baleshwar Mahato	
28	Original Suit 110/2017 (ISSUES)		Bhagwat Mahto Vs Manti Devi	
29	Execution Cases 3/2006 (STAYED BY HON'BLE HIGH COURT)		Shiveshwar Jha Vs Jatan Lal Mishra	
30	Execution Cases 86/2014 (STAYED BY HON'BLE HIGH COURT)		Sichai Kamgar Union, Mukhya Abhiyanta Prichhetra, Deoghar Vs Chief Engineer, Water Resource Deptt. Deoghar	
31	Original Suit 5/1987 (Awaiting for original record)		M/S SHEO SHANKAR RICE NILLS Vs THE CHAIRMAN BIHAR ELECTRICITY BOARD	
32	Misc. Civil Application 33/2017 (INSTITUTION OF CASE)		Sukanya Devi Vs Manoj Narone	
33	Misc. Civil Application 237/2018 (INSTITUTION OF CASE)		Chandrakant Verma Vs Jai Narayan Pd. Barnwal	Jaigovind Prasad Roy
34	Misc. Civil Application 76/2019 (INSTITUTION OF CASE)		Balram Mahtha Vs Gokul Pasi	Pasupati Sinha

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35	Original Suit 69/2019 (INSTITUTION OF CASE)		Kamal Verma Vs Jayanti Devi	Chiranjivi Pd. Choudhary
36	Misc. Civil Application 268/2019 (INSTITUTION OF CASE)		Amrita Nand Jha Vs Amarnath Tekriwal	Neha Jha
(Original Suit/0000151/2019)				
37	Misc. Civil Application 152/2020 (INSTITUTION OF CASE)		Rajiv Ranjan Vs Swarnlata Mishra	Madan Pd. Thakur
(Original Suit/0000038/2020)				
38	Civil Misc. Case 19/2020 (INSTITUTION OF CASE)		Somnath Sircar Vs Sohan Lal Mishra	Bidya Sagar Prasad
39	Original Suit 1/2021 (INSTITUTION OF CASE)		Sanjay Kr. Rao Vs Nitya Nand Rout @ Nitay Chand Rout	Shailendra Kumar
40	Misc. Civil Application 11/2021 (INSTITUTION OF CASE)		Gopal Narone Vs Manoj Kumar Narone	Pankaj Kr. Jha
41	Misc. Civil Application 64/2021 (INSTITUTION OF CASE)		Anil Kumar Yadav Vs Kisun Turi @ Batlu Turi	Birla Nand Choudhary
(Original Suit/0000202/2018)				
42	Misc. Civil Application 65/2021 (INSTITUTION OF CASE)		Anil Kumar Yadav Vs Kisun Turi @ Batlu Turi	Birla Nand Choudhary
(Original Suit/0000202/2018)				
43	Original Suit 46/2021 (INSTITUTION OF CASE)		Ravi Shankar Singh Vs Manoj Kumar Mathpati	Rakesh Kumar
44	Misc. Civil Application 70/2018 (INSTITUTION OF CASES)		Bhagwat Mathto Vs Monti Devi	

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45	Misc. Civil Application 131/2018 (INSTITUTION OF CASES)		Chandrakant Verma Vs Jai Narayan Pd. Burnwal	Amar Nath Roy
46	Original Suit 198/2019 (INSTITUTION OF CASES)		Kinu Mahra Vs Jagdish Mahra	Ali Atahar
47	Original Suit 27/2020 (INSTITUTION OF CASES)		Kishore Narain Narone Vs Debi Sahuwain	Ajit Kr. Jha
48	Execution Cases 4/2020 (INSTITUTION OF CASES)		Wakil Singh Vs Samar Singh	Pasupati Sinha
49	Original Suit 51/2021 (INSTITUTION OF CASES)		Chhatish Mahto Vs Khailu Mahto	
50	Original Suit 52/2021 (INSTITUTION OF CASES)		Namani Mandal Vs Tulsi Devi	
51	Original Suit 53/2021 (INSTITUTION OF CASES)		Arjun Mahra Vs Gobardhan Mahra	
52	Original Suit 54/2021 (INSTITUTION OF CASES)		Rohit Jha Vs Kamdeo Jha	
53	Original Suit 87/2015 (W.S)		Balram Mahtha Vs Gokul Pasi	
54	Original Suit 145/2017 (W.S)		Binod Mahto Vs Gourishankar Mahto	
55	Original Suit 64/2019 (Settlement of Issues and Proceedings u/s 89crpc)		Namita Guha Vs Partha Roya Choudhary	Chandra Shekhar Pandey
56	Original Suit 500220/2011 (500220/2011) (EVIDENCE OF PLAINTIFF / PETITIONER)		SHIV BACHCHAN JHA Vs PRABHAT SINGH	

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57	Original Suit 500149/2012 (500149/2012) (EVIDENCE OF PLAINTIFF / PETITIONER)		ISHWARI RAM Vs RAJU RAM	
58	Original Suit 127/2015 (EVIDENCE OF PLAINTIFF / PETITIONER)		Ashok Mahtha Vs Bodhi Pandit	
59	Original Suit 47/2014 (Appearance)		Vidyawati Devi Vs Ghanshyam Prasad Sah	
60	Execution Cases 16/2015 (Appearance)		Rajesh Kumar Modi Vs Uma Devi	
61	Original Suit 20/2017 (Appearance)		Shushila Debya Vs Tilakdhari Jha	
: Misc. Civil Application/0000033/2020				
: Misc. Civil Application/0000032/2020				
62	Civil Misc. Case 24/2018 (Appearance)		Ravi Kumar Vyas Vs Manorma Devya	
63	Original Suit 138/2018 (Appearance)		Chandrakant Verma Vs Jai Narayan Pd. Burnwal	
64	Civil Misc. Case 146/2018 (Appearance)		Pankaj Poddar Vs Janardhan Poddar	Niranjan Mandal
65	Execution Cases 17/2019 (Appearance)		Magma Fincorp Ltd. Through Vikash Pramanik Vs Dinesh Yadav	Binod Kr. Sinha
66	Original Suit 156/2019 (Appearance)		Kameshwar Thakur Vs Tapas Palit	Ajit Kr. Jha
67	Original Suit 205/2019 (Appearance)		Arti Devi Vs Madhwanand Jha @ Hiranand Jha	Ajit Kr. Jha
68	Execution Cases 1/2021 (Appearance)		Sanjay Chhawchharia Vs Anant Keshri	Pasupati Sinha

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69	Simple Partition Suit 900075/1992 (900075/1992) (AWAITING OF ORDER)		sahadeo pasi Vs mohan pasi	sri sharad shekhar deo Sri...
70	Civil Misc. Case 500016/2006 (500016/2006) (AWAITING OF ORDER)		MALTI DEVI Vs LAXMI PRASAD SAH	
71	Final Decree/ T. S 600401/1997 (600401/1997) (AWAITING OF ORDER)		Chandrika devi Vs Mahadev Mahto	